

12-2-2001 Hon. Mr. Justice R.R.K. Thakur, VC
Hon. Mr. S. Dayal, A.M.

Learned Counsel for the applicant
is granted 3 weeks time to file R-A.
List this OA for admission hearing on
13-3-2001.


A.M.


VC

by

13-3-2001

Hon. Mr. Justice R.R.K. Thakur-VC

Since D.B is not available,
adjourned for the day. List
again on 11-4-2001.

Boc


OA No 1283/04

(1)

11/4/01

Hon. Mr. Rafiquddin, J.M.
Hon. Mr. S. Biswas, AM

None for the parties even
the list has been revised.

The OA is dismissed in
default & for non-prosecution.

29/4/01

Ru
J.M.

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